

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/1124/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B.K. Chetri,
Special Judge, CBI, Assam,
Addl. Court No.1,
Chandmari, Guwahati-3.

Dated Guwahati the 13th February, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/E, dtd. 12.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 15.02.2024**, has been granted.

The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2003/1125-1127/A, dated 13.02.2024
Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No.3, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)